



Himachal Pradesh National Law
University

presents

1ST NATIONAL CLIENT
COUNSELLING
COMPETITION

Centre for Personal Laws Studies

&

Matrimonial Dispute Resolution Cell

Dates: March 14-16, 2026

Mode: Online

ABOUT HPNLU, SHIMLA

Nestled in the serene and inspirational setting of the Himalayas, Himachal Pradesh

National Law University (HPNLU), Shimla, is a premier institution dedicated to excellence in legal education.

Established in 2016 by an Act of the State Legislature, the university has rapidly emerged as a dynamic centre for learning, research, and professional development.



Guided by visionary leadership, HPNLU merges rigorous interdisciplinary academics with practical pedagogy. We are dedicated to holistic development, fostering both exceptional legal expertise and a deep sense of professional responsibility. This commitment thrives in our dynamic culture to imbibe practical skills and socio-legal engagement, all within the inspirational Himalayan setting that uniquely prepares thoughtful and adept legal professionals.

ABOUT ORGANIZING COMMITTEE

ABOUT CPLS

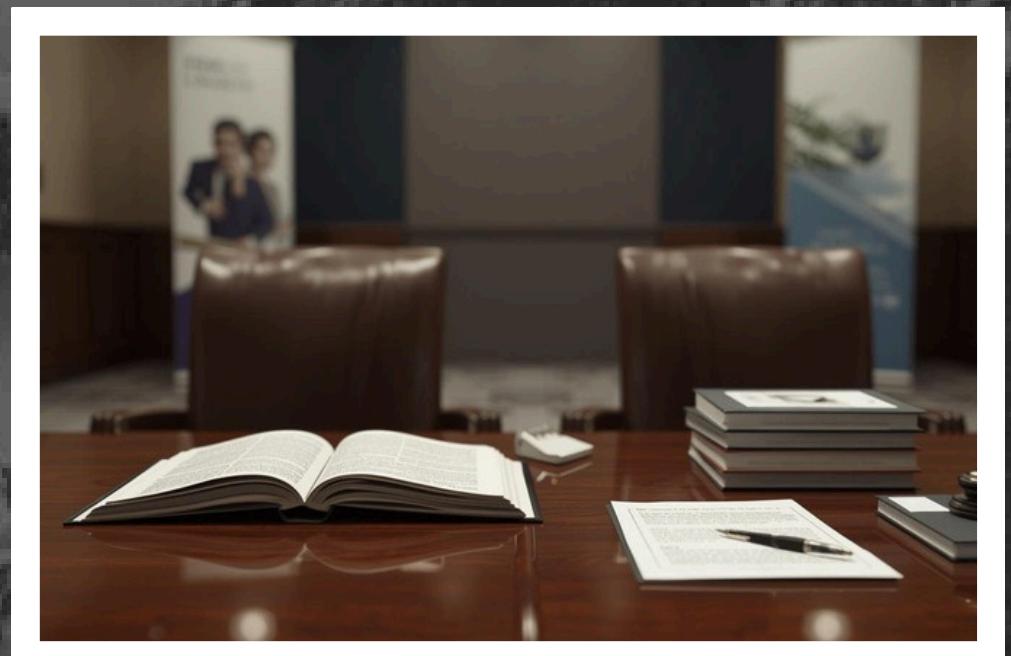
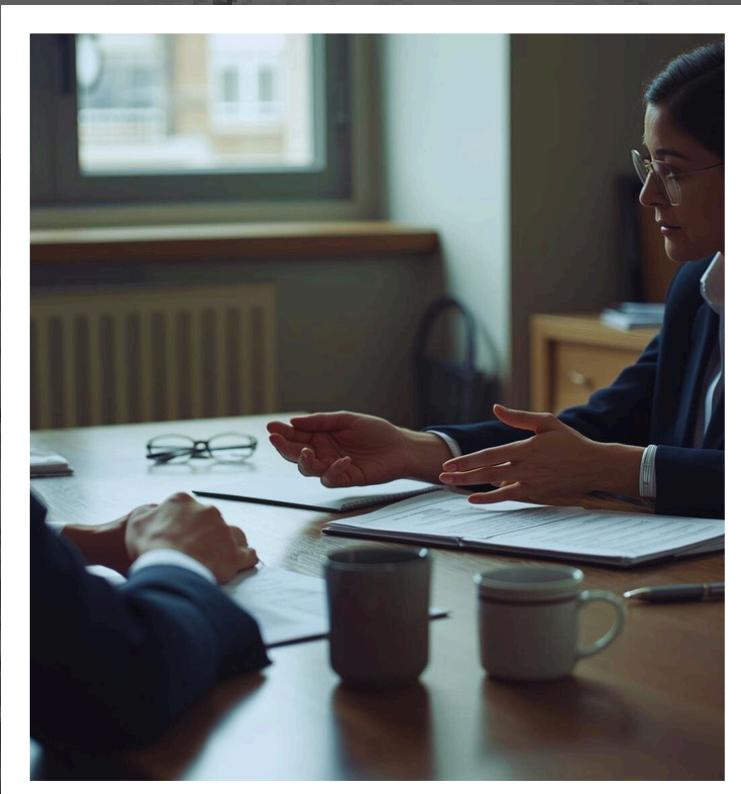
The Centre for Personal Law Studies (CPLS) is a dedicated forum for scholarly inquiry into the complex landscape of marriage, succession, and family law within India's pluralistic society. It fosters critical research and discourse on the interplay between religious traditions, statutory law, and constitutional mandates of equality and justice, preparing students to engage with one of law's most dynamic and socially significant fields.

The Matrimonial Dispute Resolution Cell (MDRC) specializes in the compassionate and practical resolution of family disputes. Moving beyond adversarial litigation, the Cell trains students in mediation, negotiation, and counseling techniques, emphasizing empathy and sustainable outcomes. The MDRC prepares future legal professionals to navigate matrimonial conflicts with skill, ethics, and a focus on preserving familial dignity.

ABOUT MDRC

ABOUT THE COMPETITION

The 1st National Client Counselling Competition at HPNLU, Shimla, elevates the foundational lawyer-client interaction into a rigorous test of professional artistry. Participants, acting as legal counsel, must navigate a simulated consultation, demonstrating not only acute legal analysis but also the essential human skills of empathy, strategic planning, and ethical clarity to build trust and chart a definitive path forward. As our pioneering national initiative, it sets a distinguished benchmark for the art of legal consultation, challenging participants to master the delicate balance between intellectual rigor and compassionate counsel.

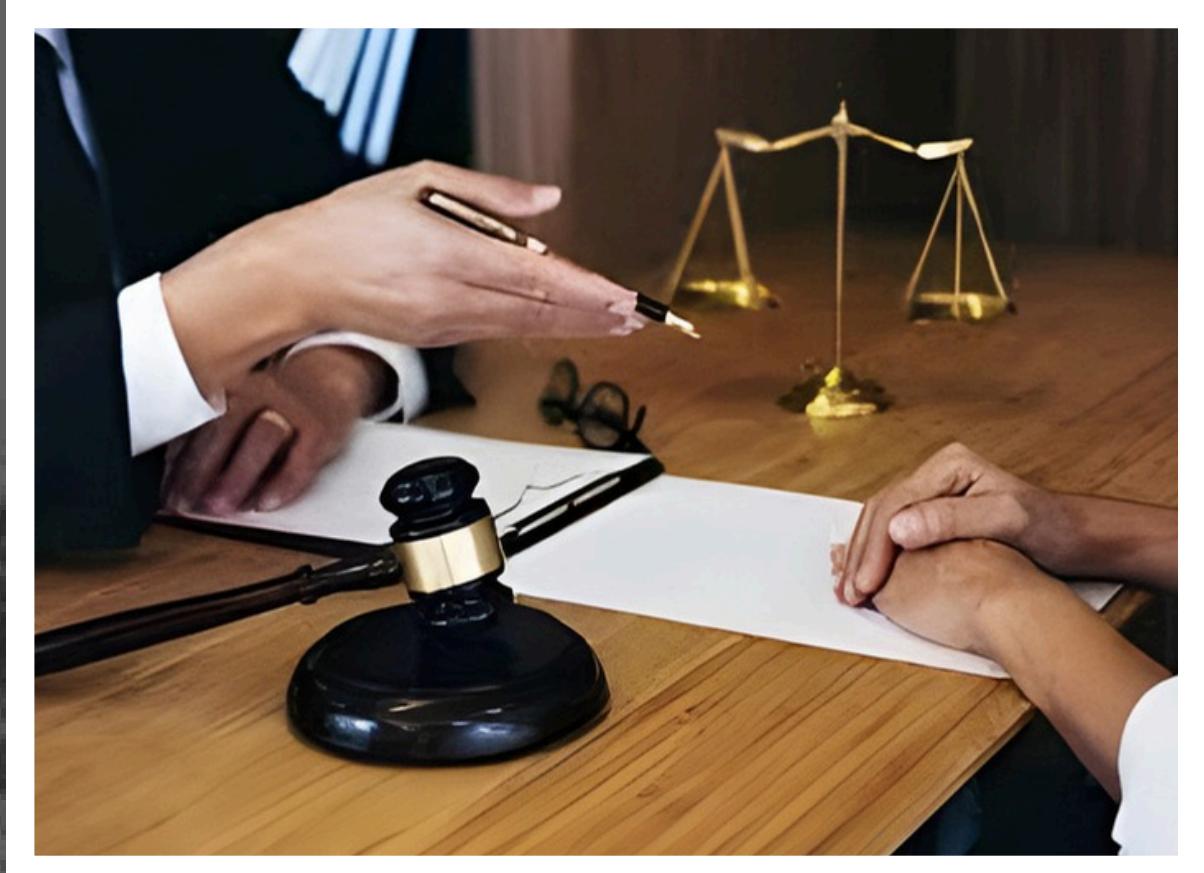


THEME

The competition's problem proposition shall be derived from any area within the broad spectrum of law, with a particular emphasis on, but not limited to, the following core domains:

- Family Law
- Constitutional Law
- Law Relating to Succession

Problems may engage with both codified statutes and un-codified legal principles relevant to the selected theme, ensuring a comprehensive and intellectually rigorous challenge.



GENERAL INFORMATION

ELIGIBILITY:

Students of three-year and five-year law degree courses in any year from any University/Law School/College/Department are eligible to apply for registration of their team.

TEAM COMPOSITION:

- Each participating team shall consist of exactly two members, designated as Counsel 1 and Counsel 2.
- To ensure broad national participation, only one team per institution is permitted.
- Participation is initially capped at 32 teams, with slots allocated on a strict first-come, first-served basis.
- The Organizing Committee reserves the right to extend this cap or remove it entirely, should circumstances permit, to accommodate additional eligible teams.

DRESS CODE:

- For Girls: White shirt/Kurti and black trousers along with a black blazer.
- For Boys: White Shirt, black trousers, a black tie and a black blazer.

REGISTRATION

- Each team shall register to the competition by filling the registration form, in the prescribed manner by 1st March 2026.
- The registration fee for the competition shall be Rs. 2000/- for each team. The registration fee shall be non-refundable and non-transferable.
- The acknowledgement of the payment must be submitted along with the online registration form.
- On receipt of the duly filled registration form, the institute shall respond to the participating team, acknowledging the receipt.
- Once a team registers by completing the formalities given, a Code (hereinafter “Team Code”) shall be assigned to the team.
- The Organizing Committee has the exclusive right to decide in case of any dispute related to the registration. In such cases, the decision of the organizing committee shall be final.

**TO REGISTER,
CLICK HERE:**

REGISTRATION LINK

IMPORTANT DATES

REGISTRATION STARTS

2ND FEBRUARY 2026



REGISTRATION CLOSES

1ST MARCH 2026

PRELIMINARY PROBLEM RELEASE

5TH MARCH 2026

COMMENCEMENT

14TH MARCH 2026

PRELIMINARY ROUND

14TH MARCH 2026

QUARTER FINALS

15TH MARCH 2026

SEMI FINALS

15TH MARCH 2026

FINALS

16TH MARCH 2026

VALEDICTORY CEREMONY

16TH MARCH 2026

AWARDS



WINNING TEAM
TROPHY + CASH
PRIZE RUPEES
15,000/-



1ST RUNNERS UP
TROPHY + CASH
PRIZE RUPEES
10,000/-



BEST COUNSEL
CASH PRIZE
RUPEES 8,000/-



RUNNER UP COUNSEL
CASH PRIZE
RUPEES 5,000/-

FACULTY ORGANIZING COMMITTEE

**PROF. (DR.) ALOK
KUMAR**

**DIRECTOR (CPLS)
CHAIRPERSON (MDRC)**

DR. AMBIKA

CO-ORDINATOR (CPLS)

DR. SARITA

**CO-ORDINATOR (CPLS)
MEMBER (MDRC)**

DR. CHANDRIKA

MEMBER (MDRC)

CPLS

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CONTACT DETAILS

**FOR FURTHER QUERIES,
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MDRC

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